

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171001

No. HHC/Rules/14-61/90-

Dated the 20.6.2015

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf, is pleased to make the following amendment in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003".

Short title: 1. These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (28th amendment-2015) Rules, 2003.

Commencement: 2. They shall come into force with immediate effect.

Amendment: 3. Sr. No. 7 "Clerks/Proof Readers" of the Part-D "Class-III" of the Schedule annexed to "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003 shall be substituted by the following:-

Sr No	Name of post	No of Posts	Mode of appointment	Qualification	Experience/length of service	Scale of pay
7	Clerks/Proof Readers	80	<p>(a) 80% by direct recruitment.</p> <p>Note: A candidate must have basic knowledge of computers, internet and working/operating knowledge of windows, suitability of which will be adjudged on the basis of subjectivity. Candidate(s) having knowledge of customs, manner and dialects of Himachal Pradesh shall be preferred.</p> <p>(b) 20% by transfer from amongst the Restorers/Book Binders failing which by selection on the basis of limited competitive examination from amongst Class-IV servants of the High Court.</p> <p>Explanation:- Candidates appointed by any of the aforesaid modes shall have to pass the typing test on computers with a minimum speed of 30 words per minute, within the period of probation, which term includes extended probation period, if any.</p>	Graduation	--	Rs.5910-20200/- + Rs. 1900/- grade Pay + 400 Secretariat Pay (with initial start of Rs.7800/-
				matriculation 2nd Division or Plus Two	Five years	

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

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Endst. No. HHC/Rules/14-61/90-IV-17260-21 Dated: 20.6.2015.

NOTIFICATION

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2. The Principal Secretary(Home)/(Personnel)/(Finance) to the Government of HP, Shimla - 171 002.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -2.
4. The Accountant General (Audit), HP. Shimla - 171 003.
5. The Accountant General (A&E), HP, Shimla - 17100.
6. All the Additional Registrars, HP High Court, Shimla.
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10. The Assistant Registrar (Computer) for updation of the official website.
11. The Technical Director, NIC of this Registry for necessary action.
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Sushil Kukreja
(Sushil Kukreja)
Registrar(Rules)

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL